

Promotion of art of weaving in Sikkim

3269. SHRIMATI D. K. BHANDARI : Will the Minister of TEXTILES be pleased to state :

(a) whether Government are aware that tribal people of Sikkim weave carpets with traditional designs and the State Government is helping them to some extent; and

(b) if so, whether Union Government propose to help these tribal people for the promotion of their traditional art of weaving?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) Yes, Sir. One Marketing and Service Extension Centre has already been functioning in the State to promote handicrafts including carpets by providing package of assistance to the artisans and weavers.

Border disputes with China

3270. PROF. RAMKRISHNA MORE :

SHRI KALI PRASAD PANDEY :

DR. B. L. SAILESH :

SHRI SUBHASH YADAV :

SHRI DHARAM PAL SINGH

MALIK :

SHRI P. NAMGYAL :

SHRI SARFARAJ AHMAD :

SHRI P. M. SAYEED :

SHRI C. MADHAV REDDI :

SHRI AMAR ROYPRADHAN :

SHRI LAKSHMAN MALLICK :

SHRI K. V. SHANKRA

GOWDA :

SHRI PRAKASH V. PATIL :

SHRI R. S. MANE :

SHRI SRIKANTA DATTA

NARASIMAHARAJA WADIYAR :

SHRI CHINTAMANI

PANIGRAHI :

SHRI MOHANBHAI PATEL :

SHRI G. M. BANATWALLA :

SHRI BHATTAM SRIRAMA

MURTI :

SHRI UTTAM RATHOD :

SHRI ZAINUL BASHER :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the seventh round of official level talks on boundary question between India and China was held at Beijing in July, 1986; and

(b) if so, the outcome of these talks ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) Yes, Sir.

(b) At the 7th Round of Official Level Talks between India and China held from July 21 to 23, 1986, substantive discussions were continued on the Eastern Sector of the India-China boundary. Thereafter, discussions commenced on the Western Sector.

The Chinese side reiterated that the Eastern Sector was the area of "largest dispute". In response, the Indian side clearly enunciated our well-known stand that the India-China boundary in the Eastern Sector is the traditional customary line, which has received the additional sanction of treaty and administrative jurisdiction.

Pilferage of imported edible oil from STC godowns

3271. SHRI SAMAR BRAHMA CHOUDHURY : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that there is large scale pilferage of imported edible oil in godown and also during transit from the ports to godowns as reported in the "Navbharat Times" dated 30th May, 1986 under the caption "Karoron Ki Chori, Kitabon Main Rafa Dafa";

(b) the names of vanaspati factories in whose godown imported oil was kept by S. T. C.;

(c) whether an enquiry has been conducted in the matter;

(d) if so, the results thereof;

(e) if not, the reasons thereof; and

(f) the steps being taken by the Government to plug the loopholes ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) There is no large scale pilferage of imported edible oil in godowns and in transit. Some minor cases of pilferage, however, have been reported.

(b) information is given in the statement below.

(c) to (f). Legal and administrative action is taken by STC in these cases including referring the cases to local police and dehiring of godowns. Following steps have been taken to plug the loopholes :—

- (i) All tank and wagon operating valves are sealed with special tamper proof plastic seals.
- (ii) Proper calibration charts of all tank wagons used in the movement of edible oils are documente.
- (iii) Standard density valves are adopted both at loading and unloading points for the purpose of quantification.
- (iv) All loading and unloading operations at the time of despatch and receipt of railway wagons are invariably supervised.
- (v) Gradual dehiring of storage tanks of vanaspati units.

Statement

Storage tanks currently under hire for bulk edible oils from following vanaspati factories

1. M/s Modi Vanaspati Co., Modinagar.
2. M/s Hindustan Vegetable Oil Corpn., Amritsar (A Government of India Undertaking)
3. Liberty Oil Mills, Bombay
4. M/s Jai Hind Oils Mills, Bombay.

Storage tanks hired in the Past but dehired

1. M/s Amrit Banaspati Co., Ghaziabad

2. M/s Jainsudha Vanaspati Co., Guldhar, Guldhar, Ghaziabad.
3. M/s Ganesh Floor Mills, Kanpur, (Government Unit)
4. M/s Balaji Vegetable Products—Sitapur.
5. M/s Motilal Padampat Udyog Ltd., Kanpur.
6. M/s Ballarpur Industries Ltd., Yamunanagar
7. M/s Amrit Banaspati Co., Rajpura
8. M/s Rohtas Industries, Jaipur.
9. M/s Premier Vegetable, Jaipur
10. M/s DCM Chemicals Ltd. (now known as Sriram Foods & Fertilizers Ltd.
11. M/s Rohtas Industries. Dalmianagar
12. M/s Kusum Products, Calcutta
13. M/s Ruchi Vegetable Products, Indore.
14. M/s Indian Vegetable Products, Bombay.
15. M/s Vegetable Vitamin & Foods Pvt. Ltd., Bombay
16. M/s Tata Oil Mills, Bombay
17. M/s Ahmed Omerbhai, Bombay
18. Oswal Oils & Vanaspati Industries, Madras.

Postponement of credit camps at Kankapura (Karnataka)

3272. SHRI MAHENDRA SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that credit camps scheduled to be held at six places in Kanakapura Lok Sabha constituency in Karnataka on 11 May, 1986 were indefinitely postponed as reported in the Indian Express of 20 May, 1986; and

(b) if so, the circumstances under which the credit camps had to be postponed ?